

Seventeenth Loksabha

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Title: Laid on the table the statement regarding the status of implementation of the recommendations contained in 157th and 161st Reports of Standing Committee on Commerce.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI ANUPRIYA PATEL): Sir, on behalf of Shri Som Prakash, I beg to lay on the Table of the House the status of implementation of the recommendations contained in the 157th Report of the Department-related Parliamentary Standing Committee on Commerce on action taken by the Government on the recommendations contained in 153rd Report of the committee on Demands for Grants (2020-21) (Demand No. 11) pertaining to the Department for Promotion of Industry and Internal Trade, Ministry of Commerce and Industry.

(b) Status of implementation of the recommendations contained in the 161st Report of the Department-related Parliamentary Standing Committee on Commerce on "Review of the Intellectual Property Rights Regime in India" pertaining to the Department for Promotion of Industry and Internal Trade, Ministry of Commerce and Industry*

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI ANUPRIYA PATEL): Sir, on behalf of Shri Som Prakash, I beg to lay on the Table of the House the status of implementation of the recommendations contained in the 161st Report of the Department-related Parliamentary Standing Committee on Commerce on "Review of the Intellectual Property Rights Regime in India" pertaining to the Department for Promotion of Industry and Internal Trade, Ministry of Commerce and Industry.

12.10 hrs